

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1395  
ANSWERED ON:09.08.2011  
FUNDS FOR DRINKING WATER AND SANITATION  
Amlabe Shri Narayan Singh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of the funds sanctioned/released by the Union Government for providing drinking water and sanitation facilities in various cities of Madhya Pradesh including Rajgarh;
- (b) whether the Union Government is aware that most of the work under the said assistance has not been undertaken in Madhya Pradesh so far;
- (c) if so, the reasons therefor; and the action taken by the Union Government in this regard?
- (d) the action taken by the Union Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) central commitment made and funds released is annexed at Annexure-I. Under, Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), a component of JNNURM, an amount of Rs. 59920.55 lakh has been committed for these sectors and Rs.34479.17 lakh has been released to the State so far. Town-wise details of projects sanctioned, total central commitment made and funds released is annexed at Annexure-II.
- (b) to (d) : All the projects sanctioned under UIG and UIDSSMT components of JNNURM have been reported by the State Government of Madhya Pradesh in various stages of implementation except the sewerage project at Sagar town.